GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3926 ANSWERED ON:17.12.2014 NEW TRANSFER POLICY Senthilnathan Shri PR.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Union Government has proposed a new transfer policy for CSS Officers;
- (b) if so, the details thereof;
- (c) the reasons for changes in transfer policy;
- (d) whether the employees associations have raised any objections to the proposed changes; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a) to (c): Pursuant to the recommendations of the Third Cadre Restructuring Committee of the Central Secretariat Service (CSS), a Committee of senior officers was constituted to review the existing Rotational Transfer Policy of CSS. Subsequently, the draft revised transfer policy was published in the website of the Department on 21.10.2014 and 3.11.2014, seeking comments of the stakeholders.
- (d) to (e): Varied comments have been received from the CSS Officers and Employees Associations which inter-alia include comments on tenure in a Ministry/Department, grouping of Ministries/Departments, outstation postings, seeking preferences for posting, posting of disabled officers etc. The suggestions received would be kept in view while finalizing the policy.